

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 225 OF 2018 & IA No. 128 OF 2019 & IA No. 1512 OF 2019**

**Dated: 24th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**D B Power Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Deepak Khurana for A1  
Tejasv Anand for A1

Counsel for the Respondent(s) : Paramhans Sahani for R5  
S. Vallinayagam for R2  
Ranjitha Ramachandran for R3  
Poorva Saigal for R3  
Anushree Bardhan for R3  
Shubham Arya for R3  
Arvind Kumar Dubey for R3  
Aashish Anand Bernard for R5  
Paramhans for R5

**ORDER**

Heard learned counsel for the Appellant and Mr. G. Umapathy, learned counsel appearing for the Respondent No.2.

**Order is Reserved.**

Both parties are directed to file written submissions within one week, if any.

**Ravindra Kumar Verma**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

MK